NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP(CAA) NO.09/Chd/Hry/2017

Sections 230 read with Section 232 and other applicable provisions of the Companies Act, 2013

AND

In the matter of:

Scheme of Arrangement between:

Quatro Global Services Private Ltd. & Ors.

...Applicant-companies

Present: Mr. Atul V. Sood, Advocates for petitioner-companies.

Mr.D K Singh, Official Liquidator, Chandigarh on behalf of the Regional Director, Northern Region, New Delhi also.

On request, adjourned for arguments to 28.11.2017.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

November 10, 2017